NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 186/59/HDB/2017
NAME OF THE COMPANY	Abhaya Cements Private Limited
NAME OF THE PETITIONER(S)	Mr. Tondapi Srinivasa Rao &Others
NAME OF THE RESPONDENT(S)	Abhaya Cements Private Limited & (02) Respondents Others
UNDER SECTION	59

Counsel for Petitioner(s):

Designation	E-mail & Telephone No.	Signature
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	Designation	Designation E-mail & Telephone No.

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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None appears for the petitioner. Post the case on 05.12.2017.

Member (Technical)

Member (Judicial)